

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03.04.2019

T.A./260/38/2017

D P AGARWAL  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:71

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. N. K. Sahoo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>The TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Mr. N. K. Sahoo, Ld. Counsel for the respondents is present.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p> <p>pms</p>